

POST OFFER ADVERTISEMENT

SAHYOG CREDITS LIMITED

(hereinafter referred to as “SCL” or “TC” or “Target Company”)

Registered Office: 145, Jaidev Park, East Punjabi Bagh, New Delhi – 110026;

Tel. No.: +91-11-65166622; **Fax. No.:** Not Available;

Open Offer for acquisition of 918,000 Equity Shares from shareholders of the Target Company by Athena Multitrade Private Limited (“Acquirer”)

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Athena Multitrade Private Limited** (hereinafter referred to as “**Acquirer**”) in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on July 04, 2016, Monday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions) and Mahanayak (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Sahyog Credits Limited			
2.	Name of the Acquirer	Athena Multitrade Private Limited			
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	Alankit Assignments Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	September 30, 2016, Friday			
b.	Date of Closure of the Offer	October 17, 2016, Monday			
6.	Date of Payment of Consideration	October 25, 2016, Tuesday			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 25.00/- per equity share		Rs. 25.00/- per equity share	
7.2	Aggregate number of shares tendered	918,000 Equity Shares		301,616 Equity Shares	
7.3	Aggregate number of shares accepted	918,000 Equity Shares		301,616 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 22,950,000/-		Rs. 7,540,400	
7.5	Shareholding of Acquirer before Agreements/ Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	Nil		Nil	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	918,000 Equity Shares (30.00%)		301,616 Equity Shares (9.86%)	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	918,000 Equity Shares (30.00%)		301,616 Equity Shares (9.86%)	
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	Pre offer 3,024,250 98.83	Post offer 2,142,000* 70.00	Pre offer 3,024,250 98.83	Post offer 2,758,384* 90.14

(*) These shares also include the shareholding of erstwhile promoters of Target Company i.e. 35,750 (1.17%) Equity Shares. Erstwhile promoters will be shifted into public category.

The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 145, Jaidev Park, East Punjabi Bagh, New Delhi – 110026.

MANAGER TO THE OFFER
Corporate Professionals CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED CIN: U74899DL2000PTC104508 D-38, South Extn., Part-I, New Delhi – 110049 Contact Person: Mr. Manoj Kumar/ Ms. Ruchika Sharma Ph. No.: +91-11-40622228/ +91-11-40622248 Fax. No.: +91-11-40622201 Email: manoj@indiacp.com / ruchika.sharma@indiacp.com SEBI Regn. No: INM000011435

On behalf of Acquirer

Athena Multitrade Private Limited

(Authorised Signatory)

Place: New Delhi
Date: October 28, 2016

12cm x 32cm